NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/648/ (IB)/2017

NAME OF THE PETITIONER(S)

: ENCORE HEALTHCARE LTD

NAME OF THE RESPONDENT(S)

: BAFNA PHARMACEUTICALS LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. VKRAM -P-JAIN

SHWETHA VASUDEVAN

for M. Bhaskar R. Kommi Hr. Mahaweer Bertag

ORDER

Counsel for petitioner present. PCS representing the respondent and the Managing Director of the respondent company are present. Counsel for petitioner stated that he received the counter from the respondent two days back and prayed for time to file a rejoinder to include some more details in relation to the counter filed by the respondent. Time is extended at request. Put up on 02.01.2018.

S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)

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